

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1290
ANSWERED ON 11/02/2025**

WAITING LIST OF BENEFICIARIES UNDER PMAY-G

1290. SHRI JASWANTSINH SUMANBHAI BHABHOR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of steps taken by the Government with regard to the communication dated 14 August, 2024, under the guidelines of Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) indicating that nearly 11,000 beneficiaries under the said scheme on permanent waiting list in Dahod Parliamentary Constituency would no longer be able to avail benefits; and**
- (b) whether houses for 11,000 village people are likely to be sanctioned by March, 2025, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) to (b): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing for All" in rural areas. Under the PMAY-G, the initial target was construction of 2.95 crore houses during FY 2016-17 to 2023-24 and all houses have been sanctioned and 2.69 crore houses have been completed against this target as of 06.02.2025. The Government of India has approved the implementation of the scheme for 5 more years during FY 2024-25 to 2028-29 for saturating the Awaas + (2018) list (after updation) and balance eligible households in SECC 2011 PWL by providing assistance within overall ceiling of 2 crore pucca houses. The Government of India has also approved the conduct of exercise for updating the

Awaas + list for identifying eligible rural households using modified exclusion criteria.

The Ministry of Rural Development vide communication dated 14 August, 2024 (e signed on 17.08.2024) had communicated the modifications in the scheme for implementation of the next phase of the PMAY-G (2024-25 to 2028-29) as approved by the Union Cabinet.

Accordingly, a target of 84,37,139 houses has been allocated to States/UTs during Financial Year 2024-25 under PMAY-G including a target of 2,99,011 houses to Gujarat from the existing SECC 2011 based PWL and Awaas + 2018 database. Further, the Ministry allocates targets to the states and subsequent allocation of targets to the Districts/Blocks/Gram Panchayats is done by the State Governments. The sanction of houses to the eligible beneficiaries is also done by the state.

Awaas + survey is being conducted by the state for updating the Awaas + list for identification of additional eligible rural households using modified exclusion criteria under the scheme.
